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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3902/2021 & CM APPL. 11724/2021 (stay)

SEETU KOHLI CONCEPTS PVT LTD AND ORS ..... Petitioners

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain, Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

versus

#### UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, Central Government Standing Counsel with Mr. Akshat Maheshwari, Advocate for Union of India.

Mr. Shashank Bainai Senior Panel Counsel for

Mr. Shashank Bajpai, Senior Panel Counsel for Union of India.

+ W.P.(C) 6811/2021 & CM APPL. 21465/2021 (Interim directions)

CHAALAK SHAKTI & ORS.

..... Petitioners

Through: None.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. T.P. Singh, Senior Central Government Counsel for Respondent No.2 / Union of India.

+ W.P.(C) 6850/2021

M/S C-NET COMMUNICATIONS (INDIA) PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain, Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

W.P.(C) 3902/2021 & connected matters

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#### versus

### UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Gogna, Central Government Standing Counsel with Mr. Vaibhav Anand, Advocate for Respondent No.1.

Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for Respondent No.2.

# + W.P.(C) 6851/2021

### M/S CATVISION LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain, Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

versus

### UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rakesh Kumar, Central Government Standing Counsel for Respondent No.1.

Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for Respondent No.2. Mr. Satish Kumar, Senior Government Standing Counsel with Ms. Chaitali, Advocate for Respondent No.3.

+ W.P.(C) 6871/2021 & CM APPL. 21748/2021 (stay)

# M/S SUMINOE TEIJIN TECHNO KRISHNA INDIA PVT LTD & ORS. ..... Petitioners

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain,

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Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

versus

UNION OF INDIA & ANR.

..... Respondents

Through: None.

+ W.P.(C) 6821/2021 & CM APPL. 21478/2021 (stay)

M/S SWATCH GROUP (INDIA) PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain, Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for Respondents No.2 and 5.

Mr. Satish Kumar, Senior Government Standing Counsel with Ms. Chaitali, Advocate for Respondent No.3.

+ W.P.(C) 6842/2021

MARUTI SUZUKI INDIA LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain, Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

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#### versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, Central Government Standing Counsel with Mr. Adarsh Kumar Gupta, Advocate for Respondent No.1. Mr. Satish Kumar, Senior Government Standing Counsel with Ms. Chaitali, Advocate for Respondents No.2 to 5.

+ CUSAA 4/2021 & CM APPLs. 5519/2021 (stay) & 5521/2021 (delay of 476 days)

COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT) TUGHLAKABAD, DELHI ..... Appellant

Through: Ms. K. Enatoli Sema & Ms. Chubalemla Chang, Advocates

versus

M/S ROYAL CONNEXIONS PVT LTD ..... Respondent Through: None.

+ CUSAA 15/2021 & CM APPLs. 10496/2021 (stay) & 10498/2021 (delay of 476 days)

COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT) TUGHLAKABAD, DELHI ..... Appellant

Through: Ms. K. Enatoli Sema & Ms. Chubalemla Chang, Advocates

versus

SUDHIR GULATI

..... Respondent

Through: Mr. Bharat Bhushan with Ms. Nidhi Gupta, Advocates

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# + W.P.(C) 8779/2021 & CM APPL. 27337/2021 (stay)

**SUDHIR GULATI** 

..... Petitioner

Through: Mr. Bharat Bhushan with Ms. Nidhi Gupta, Advocates

versus

## COMMISSIONER OF CUSTOMS, ICD (EXPORT) & ANR.

..... Respondents

Through: Mr. Harpreet Singh, Senior Standing

Counsel for Respondent No.1.

Mr. Satish Kumar, Senior Standing Counsel for

Respondent No.2.

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 11.10.2021

**%** 

Proceedings have been conducted through video conferencing. List on 14.12.2021.

**CHIEF JUSTICE** 

JYOTI SINGH, J

**OCTOBER 11, 2021/kks** 

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